



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.06.2024

NOTICE

Please take notice that the following matters listed in the Court – IV on 16.05.2024, 28.05.2024 & 29.05.2024, are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors. With	16.05.2024	19.07.2024
2.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors. With	16.05.2024	19.07.2024
3.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors. With	16.05.2024	19.07.2024
4.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	16.05.2024	19.07.2024

5.	Comp. App. (AT) (Ins) No. 339 of 2022 & I.A. 885, 886 of 2022 & 2208 of 2023 (PH)	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	16.05.2024	05.07.2024
6.	Comp. App. (AT) (Ins) No. 1287 & 1291 of 2022 (With Defects)	Entegra Ltd. Vs. Shree Maheshwar Hydel Power Corporation Ltd. Through Interim Resolution Professional & Anr. With	16.05.2024	25.07.2024
7.	Comp. App. (AT) (Ins) No. 1496 of 2023 & I.A. No. 5366, 5367 of 2023	Committee of Creditors of Shree Maheshwar Hydel Power Corporation Ltd. & Ors. Vs. Entegra Ltd. & Anr.	16.05.2024	25.07.2024
8.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 & 1340 of 2023 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	28.05.2024	19.07.2024
9.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145, 313, 506, 4850 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	28.05.2024	19.07.2024
10.	Contempt Case (AT) No. 03 of 2024 in Comp. App. (AT) (Ins) No. 210 of 2022	Active Valley Square Welfare Association (Through Its Secretary) Vs. Sanjeev Abrol	28.05.2024	19.07.2024

11.	Comp. App. (AT) (Ins) No. 68 of 2023 & I.A. No. 271, 272, 470, 2601 of 2023 (PH)	Canara Bank Vs. GTL Infrastructure Ltd. With	28.05.2024	11.07.2024
12.	Comp. App. (AT) (Ins) No. 69 of 2023 & I.A. No. 274, 275 of 2023 (PH)	Canara Bank Vs. GTL Ltd.	28.05.2024	11.07.2024
13.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021 (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	28.05.2024	09.07.2024
14.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023 (PH)	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	28.05.2024	09.07.2024
15.	Comp. App. (AT) (Ins) No. 1025 of 2022 & I.A. No. 2964, 2965, 2966 of 2022 (PH)	Apnaghar Builders Pvt. Ltd. Vs. Intense Fitness & Spa Pvt. Ltd. & Ors.	29.05.2024	12.07.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar